

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)**  
**JOINT SITTING OF COURT NO. 1 & 2**  
**FARIDKOT HOUSE**

Date: 16<sup>th</sup> July, 2015  
TIME : 10.30 A.M.

**HON'BLE MR. JUSTICE U.D. SALVI**  
**JUDICIAL MEMBER**

**HON'BLE PROF. A.R. YOUSUF**  
**EXPERT MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE**  
**EXPERT MEMBER**

| S.NO.                       | CASE NO.  | PARTIES  | COUNSEL FOR PARTIES  |
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| <b>CASES OF COURT NO. 1</b> |   |  |  |
| <b>FOR DIRECTION</b>        |   |  |  |
| 1.                          | Original Application No.<br>83(T <sub>HC</sub> )/2012<br><b>(PH)</b>                              | Bharti Infratel Ltd<br><br>Vs<br>State of M.P & Ors.   | Mr. Nikhil Singh, Adv. for Applicant<br><br>Mr. C.D. Singh, Adv. for R-1<br>Mr. Rajul Shrivastava, Adv. for R – 2  |
| 2.                          | Original Application No.<br>77(T <sub>HC</sub> )/2012<br><b>(PH)</b>                              | Bharti Infratel Ltd.<br><br>Vs<br>State of M.P & Ors.  | Mr. Nikhil Singh, Adv. for Applicant<br><br>Mr. C.D. Singh, Adv. for R-1<br>Mr. Rajul Shrivastava, Adv. for R – 2  |
| 3.                          | Appeal No.<br>55(T <sub>HC</sub> )/2012<br>(M.A No. 74/2013 &<br>M.A No. 114/2013)<br><b>(PH)</b> | Idea Cellular Ltd.<br><br>Vs<br>State of M.P & Ors.  | Mr. Brian Da Silva, Sr. Adv. along with<br>Ms. Jyoti Dutt, Adv. for Appellant<br><br>Mr. C.D. Singh, Adv. for R-1<br>Mr. Rajul Shrivastava, Adv. for R – 2   |
| 4.                          | Original Application No.<br>80(T <sub>HC</sub> )/2012<br><b>(PH)</b>                              | Viom Networks Ltd.<br><br>Vs<br>State of M.P & Ors.  | Mr. Rajiv Dutta, Sr. Adv. along with<br>Ms. Jyoti Dutt Sharma, Adv. for Applicant<br><br>Mr. C.D. Singh, Adv. for R-1<br>Mr. Rajul Shrivastava, Adv. for R – 2   |
| 5.                          | Original Application No.<br>129/2013  | Viom Networks ltd.<br><br>Vs<br>UT of Chandigarh & Ors.  | Ms. Jyoti Dutt Sharma, Adv. for Applicant<br><br>Mr. Shubham Bhalla, Adv. for R – 1, 2 & 4<br>Mr. A.K. Prasad, Adv. for R - 3  |
| 6.                          | Original Application No.<br>130/2013  | ATC India Tower Corp. Pvt. Ltd.<br><br>Vs<br>UT of Chandigarh & Ors.                           | Mr. Piyush Sharma, Adv. for Applicant<br><br>Mr. Shubham Bhalla, Adv. for R – 1 & 2<br>Mr. A.R. Takkar, Adv. for R – 3<br>Mr. A.K. Prasad, Adv. for R - 4  |
| 7.                          | Appeal No. 28/2013<br><b>(PH)</b>   | Paryavaran Sanrankshan Sangarsh<br>Samiti Lippa<br><br>Vs<br>Union of India & Ors.             | Mr. Ritwick Dutta, Adv. for Appellant<br><br>Mr. Vivek Chib, Adv. for R - 1<br>Mr. Suranaryana Singh, AAG for R – 3 to 5   |
| <b>FOR HEARING</b>          |   |  |  |
| 8.                          | Original Application No.<br>197/2014  | Aviation Employees Co-operative<br>House Building Society Ltd.<br><br>Vs<br>Commissioner, EDMC | Mr. S.N. Singhal, Adv. for Applicant<br><br>Mr. Balendu Shekhar, Adv. for R – 1<br>Mr. Chanchal Sharma, Adv. for R-2<br>Mr. Narender Pal Singh, Adv. for R – 3<br>Mr. P.B. Singh, Adv. for R-4<br>Ms. Panchajanya Batra Singh, Adv. for<br>MoEF & CC |

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| 9.                          | Original Application No. 151/2014                                     | Bharat Jhunjunwala<br>Vs<br>Union of India & Ors.          | Mr. Vikas Gaur, Adv. for Applicant<br><br>Mr. Vikas Malhotra, Adv. for R – 1<br>Mr. Abhishek Attrey, Adv. for R - 2<br>Mr. Dileep Poolakkot, Adv. for R – 3<br>Mr. B.V. Niren, Adv. for R - 4   |
| 10.                         | Original Application No. 97/2014                                      | Raghuwar Dutt Tiwari & Anr.<br>Vs<br>Union of India & Ors. | Mr. Dipesh Choudhary, Adv. for Applicant<br><br>Mr. Vikas Malhotra, Adv. for R – 1<br>Mr. Rahul Verma, Adv. for R - 2<br>Mr. Purushottam Kumar Jha, Adv. for R– 3<br>Ms. Samina, Adv. for R - 4   |
| <b>CASES OF COURT NO. 2</b> |   |  |   |
| <b>FOR HEARING</b>          |   |  |   |
| 11.                         | Original Application No. 181/2013 (M.A. No. 700/2015)                 | Omesh Saigal<br><br>Vs.<br>Govt. of NCT of Delhi & Ors.    | Mr. Omesh Saigal Applicant in person & Y.N. Vidyarthi, Adv. for the Applicant<br><br>Mr. Narender.P. Singh, Adv. for R-2<br>Mr. Daleep Kumar Mishra, Adv. for R-3<br>Mr. D. Rajeshwar Rao Adv. for R- 1 & 4<br>Mr. Balendu Shekhar, Adv. for R-5<br>Mr. Rajiv Bansal Adv. for R-4<br>Mr. Rajiv Bansal, Adv., Mr. Kush Sharma Adv.(DDA)<br>Mr. Balendu Shekhar, Adv. for R-6<br>Mr. D. Rajeshwar Rao, Adv for Traffic Police.  |
| 12.                         | Original Application No.33/2013 (T <sub>HC</sub> ) (M.A.No. 614/2014) | Karnail Singh & Ors.<br><br>Vs.<br>CPCB & Ors.             | Mr. Karan Jund Mullanpur, Adv., for the Applicant<br><br>Mr. Rajkumar, Adv. for R-1<br>Mr. Anup Singh, Adv. & Vijay Kumar, PPCB for R-3<br>Mrs. Munisha Gandhi, Sr. Adv. for R-5<br>Mr. Arvind Kumar, Adv. for R-6<br>Mr. Yadav. N.Singh, Adv. with Mr. Anurag Singh Adv. for R- 7 & 12<br>Mr. Parveen Mahajan, Adv. for R-9&10<br>Mr. Atul V. Sood & Raktim Gogoi Advs. for R-11<br>Mr. Narender S. Yadav, Adv. for R-12<br>Mr. Nitin Kasuhal, Adv. Adv. for R-13<br>Mr. Nitin Kaushal and Mr. Rahul Verma, Advs. for PSIEC, Adv. for R-15 |
| 13.                         | Original Application No.30/2013 (T <sub>HC</sub> )                    | Jai Singh & Ors.<br><br>Vs.<br>U.O.I. & Ors.               | Mr. Karan Jund Mullanpur, Adv., for the Applicant.<br><br>Mr. P.B.Singh, Adv. for R-1<br>Mr. Rajkumar, Advs. for R-2<br>Mr. Anup Singh, Adv. & Vijay Kumar, PPCB for R-4<br>Ms. Munisha Gandhi, Adv. for R-5<br>Mr. Satpal, for R-6<br>Mr. Raktim Gogoi and Atul Sood, Adv. for R-7 & 8<br>Mr. Jatin Kumar, Adv. for R-9<br>Mr. Y.Nagpal, Adv. for R-11<br>Mr. Nitin Kaushal and Mr. Rahul Verma, Advs. for PSIEC, for R-13   |